

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3178
ANSWERED ON:12.05.2006
VACANT POST OF CHAIRMAN IN DRTS
Moorthy Shri A.K.

Will the Minister of FINANCE be pleased to state:

- (a) the number of post of Chairman are vacant in various Debts Recover; Tribunals, Tribunal-wise,
- (b) the reasons for not filling up vacancies for a long time; and
- (c) the time by which these posts are likely to be filled up ?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI PAWAN KUMAR BANSAL)

(a): 9 posts of Presiding Officer in the Debts Recovery Tribunals (DRTs) at Aurangabad, Bangalore, Chandigarh, Coimbatore, Jaipur, Kolkata (DRT-1I), Mumbai (DRT-I), Nagpur and Guwahati are vacant.

(b) and (c): Selection for the posts of Presiding Officers in Debts Recoveiy Tribunals (DRTs) is made by a Selection Committee chaired by the Chief Justice of India or a Judge of the Supreme Court nominated by the Chief Justice. Selection of persons as Presiding Officers has already been made in respect of the existing 7 vacancies and appointments will be made as soon as necessary formalities are completed. In regard to two vacancies, action has already been initiated to fill up the same, as early as possible.